

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2888
TO BE ANSWERED ON 16.12.2015**

DEVELOPMENT OF STATIONS

**2888. SHRI JOSE K. MANI:
ADV. NARENDRA KESHAV SAWAIKAR:
SHRI VENKATESH BABU T.G.:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has asked NRIs to adopt and develop railway stations in their hometowns and is in touch with the Indian Embassies abroad;**
- (b) if so, the details thereof along with the response received thereto;**
- (c) whether the two Committees headed one each by E. Sreedharan and Bibek Debroy have submitted their reports for complete overhauling of Railways; and**
- (d) if so, the details of action taken by the Government thereon?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b): Guidelines for provision of passenger amenities at railway stations through Individuals, NGOs, Trust, Charitable Institutions, Corporates, etc. which, inter-alia, provide for provision/improvement/replacement of Passenger Amenities, beautification/landscaping of station & circulating area, cleanliness of station premises, etc. at their cost, have been circulated to Embassy/High Commission of India in Australia, Canada, UK & USA for publicizing to elicit participation of interested NRIs.

No response has been received from NRIs in this regard so far.

(c) & (d): The Committee headed by Shri E. Sreedharan was constituted on 13.11.2014 for suggesting further delegation of power to General Managers and other operating levels on tendering and commercial matters. The final report has been submitted by the Committee on 11.03.2015. A sub-Committee has been set up to evaluate the recommendations of Committee and suggesting a framework for implementation sequence duly taking into account the practical aspects.

The Committee for Mobilisation of Resources for Major Railway Projects and Restructuring of Railway Ministry & Railway Board headed by Dr. Bibek Debroy had submitted its final report. Recommendation of the committee pertaining to accounting reforms, empowerment of zones and divisions, integration of IT and cleaning initiatives and setting up of an investment advisory committee are already under implementation. However, recommendations such as organizational restructuring, setting up of regulator with over arching powers and other recommendations require in depth examination and extensive consultations as their implementation would entail large scale changes in the existing systems.
